

15.18 hrs.

PAPERS LAID ON THE TABLE

*[English]***Review on the Working of and Annual Report of the National Aluminium Co. Ltd. for 1987-88**

THE MINISTER OF STEEL AND MINES (SHRI M.L. FOTEDAR): Sir, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619-A of the Companies Act, 1956:-

- (i) Review by the Government on the working of the National Aluminium Company Limited, Bhubaneswar, for the year 1987-88.
- (ii) Annual Report of the National Aluminium Company Limited Bhubaneswar for the year 1987-88 along with Audited Accounts and comments of the Comptroller and auditor General thereon. [Placed in Library. See No. LT-6718/88]

Notification under Merchant Shipping Act, 1958 Containing Merchant Shipping (Levy of Oil Pollution Cess) Rules, 1988

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): Sir, I beg to lay on the Table a copy of the Merchant Shipping (Levy of Oil Pollution Cess) Rules, 1988 (Hindi and English versions) published in Notification No. G.S.R. 809 (E) in Gazette of India dated the 22nd July, 1988, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958. [Placed in Library. See No. LT-6719/88]

[English]

PROF. SAIFUDDIN SOZ (Baramulla): Sir, I want a total ban on "Satanic Verses" because I apprehend that a large number of books will be imported through piracy and illegal circulation.

[Translation]

MR. SPEAKER: You have made your point. I have said it.

*(Interruptions)**[English]*

PROF. SAIFUDDIN SOZ: The Government of India should ban its production and circulation and ensure that this piracy does not take place. This book is detrimental to the unity and integrity of India. It may come in the way of our secularism. I want a statement. *(Interruptions)*

MR. SPEAKER: Mr. Soz, implementation of the law is in its full content, in its whole. It is not to be in parts. When it is banned, it has been banned.

[Translation]

MR. SPEAKER: Law is law.

PROF. SAIFUDDIN SOZ: There is danger of piracy.

SHRI INDRAJIT GUPTA: Why is Mr. Soz reading banned books?

PROF. SAIFUDDIN SOZ: Since it is detrimental to the unity and integrity of the country, we want the ban to be comprehensive. *(Interruptions)*

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH): He is sitting in **company. That is why he is reading banned books. *(Interruptions)*